

By E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-39/1989/ 2049 JA

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Hema Devi Bhuyan,  
Principal Judge,  
Family Court, Barpeta.

Dated Guwahati the 06<sup>th</sup> April, 2018.

Sub: **Casual Leave and permission to leave the station with allotted official vehicle.**

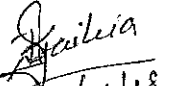
Ref:- Your letter No. F.C.(B)/2018/231, dtd. 05.03.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days casual leave on 17.04.2018 and 18.04.2018 along with station leave permission with the official allotted vehicle, at your own cost, w.e.f. the evening of 12.04.2018 till the morning of 19.04.2018 has been granted/~~rejected~~.

Yours faithfully,

  
6/4/18  
**JT. REGISTRAR (VIGILANCE)**

  
05/04/18